

Annexure-6
Name of the corporate debtor: KAMANI FOODS PRIVATE LIMITED
Date of commencement of CIRP: 09 October 2025
List of Creditors Updated on: 05/04/2026

List of Operational Creditors (Employees)

(Amount in Rs.)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks
			Date of receipt	Amount claimed (₹)	Amount of Claim admitted (₹)	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	NA	Bhisham Ramchand Ahuja	27/11/2025	682351	682351	Salary and Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
2	NA	Jitesh Kiran Bafna	08/12/2025	107760	107578	Salary	No	0			0	182	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
3	NA	Ashish Thakur	11/12/2025	228616	228616	Salary and Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
4	NA	Sunny Laloo Thakur	13/12/2025	83186	83186	Salary and Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
5	NA	Jayesh arvinbhai Thakkar	15/12/2025	1467368	1039871	Gratuity	No	0			0	427497	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
6	NA	Dnyeshwar Vasant Waghere	20/12/2025	142919	142919	Salary and Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
7	NA	Vijay Yuvraj Jadhav	24/12/2025	80301	52500	Gratuity	No	0			0	27801	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
8	NA	Dilip Achhelal Singh	31/12/2025	213618	186287	Salary and Gratuity	No	0			0	27331	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
9	NA	Vijay Maruti More	31/12/2025	224721	186139	Salary and Gratuity	No	0			0	38582	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences, subject to further verification.

10	NA	Mangesh Dattaram Parave	31/12/2025	33724	33724	Salary	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
11	NA	Bhikaji Rajaram Sawant	31/12/2025	107500	105500	Salary and Gratuity	No	0			0	2000	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
12	NA	Kalpesh Shashikant Satim	31/12/2025	25320	25320	Salary	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
13	NA	Manoj Nitnavare	06/12/2025	40238	40238	Salary	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
14	NA	Manohar Govind barambe	31/12/2025	126098	33213	Salary	No	0			0	92885	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
15	NA	Rajesh Yadav	04/01/2026	218340	38822	Salary	No	0			0	179518	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
16	NA	Deependra Jha	04/01/2026	105513	105513	Salary and Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
17	NA	Revendra Sukao Chodhary	05/01/2026	70000	70000	Salary	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
18	NA	Sandip Dharma Yeole	18/01/2026	59000	59000	Salary	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
19	NA	Bhagwan Bhikuram Mohite	21/01/2026	270000	187267	Salary and Gratuity	No	0			0	82733	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
20	NA	Mohd Mohsin Julaha	15/01/2026	26077	26077	Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.

21	NA	Prashant shivaji Dhumak	15/01/2026	60000	60000	Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
22	NA	Ashish Kumar Jain	15/01/2026	376385	376385	Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
23	NA	Aakash Datta	15/01/2026	39115	39115	Gratuity	No	0			0	0	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor.
24	NA	Nikesh Sakharam Patil	15/01/2026	152,718	150718	Salary and Gratuity	No	0			0	2000	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
25	NA	Vrushali Anil Naik	30/03/2026	204405	0	Gratuity	No	0			0	204405	Claim has not been admitted as the same is not reflected in the books of accounts of the Corporate Debtor.
26	NA	Ashish Pathare	05/04/2026	137482	82138	Salary and Gratuity	No	0			0	55344	Claim has been admitted based on books of accounts and information provided by the Corporate Debtor. Balance amount not admitted due to reconciliation differences.
Total				5,282,755	4142477						0	1140278	

Note:

- 1) Based on the information and records available, there are no workmen in the Corporate Debtor. All personnel have been classified as employees.
- 2) No gratuity fund has been maintained by the Corporate Debtor. In the absence of a gratuity fund, dues towards salary and gratuity have been considered together under a single category.
- 3) There were no employees falling under the category of dues for the period of 12 months preceding the insolvency commencement date, as contemplated under Section 53(1)(c) of the Insolvency and Bankruptcy Code, 2016.
- 4) The operations of the Corporate Debtor have been closed for approximately the last three years, and as per the audited financial statements, no turnover has been recorded from FY 2023–2024 onwards.